

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 503 (ND) 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
27.11.2017**

**NAME OF THE COMPANY: Desein Pvt. Ltd. Vs. Action Ispat and Power
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Prashant Mehta, Advocate		
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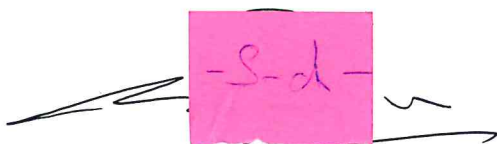
	For the Respondent:	Mr. Kunal Godhwani, Advocate		
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ORDER

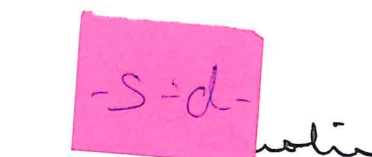
Mr. Kunal Godhwani, Advocate accepts notice on behalf of the Respondents. Let the complete paper book be supplied to him.

Reply, if any, be filed before the next date.

To come up on 7th December, 2017.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**